

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.10.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	
2.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	
3.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	
4.	Comp. App. (AT) (Ins) No. 829 of 2021	Puneet Brijmohan Chopra Vs. Admiral Logistics Zambia Ltd. & Ors.	Shradha Agrawal	
5.	Comp. App. (AT) (Ins) No. 830 of 2021	Sucha Singh Vs. Heligo Charter Pvt. Ltd & Anr.	Anupam Singh	Prachi Johri

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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**